

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
Cont. A No. 02/JPR/2021
IB No. 131/9/JPR/2019
Under Section 425 of
Companies Act, 2013

In the matter of:

Sanwar Mal Tiwari

...Petitioner

Versus

Aesthetic Stone Arts India Pvt. Ltd.

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Amol Vyas, Adv.
Vijendra Bangar, RP
For the PNB : Vikas Jain, Adv.
For the Suspended Director : Nitesh Srivastava, Adv.
Vasundhara Gupta, Suspended Director
Nipun Katiyal, Adv.

ORDER

List the matter on 28.08.2024.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

July 15, 2024